

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(APPELLATE JURISDICTION)**

**APPEAL NO. 340 OF 2018 &**  
**IA NO. 1636 of 2018 & IA NO. 31 OF 2019**

**Dated: 27<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sai Wardha Power Generation Limited**

**...Appellant(s)**

**Vs.**

**Maharashtra Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. S.K. Rungta, Sr. Adv  
Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishan for R-1

Mr. Ashish Singh  
Mr. Anup Jain for R-2

Ms. Deepa Chawan  
Mr. Abhoshek Munot  
Mr. Malcolm Desai for R-3

**ORDER**

Learned counsel appearing for the Respondents are directed to file their replies on or before 14.03.2019 after duly serving copy to the Appellant. Rejoinder, if any, be filed by the Appellant on or before 25.03.2019 after duly serving copy on the appearing Respondents.

Further, learned counsel appearing for the Appellant and the Respondents may file their written submissions, if any, after duly serving copy on the other side by 29.03.2019.

List the matter on **29.03.2019 in Special Bench at 2.30p.m.**

**(S.D. Dubey)**  
**Technical Member**  
pr/mk

**(Justice N.K. Patil)**  
**Judicial Member**